

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.6-IA/972(AHM)2022 in
CP(IB) 458 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Eagle Cotton Pvt Ltd

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Aditya Raval, Advocate, for the
applicant in IA/972(AHM)2022

For the Respondent :

ORDER

IA/972(AHM)2022 is filed by the Liquidator for placing on record the 8th Progress Report. The report is taken on record. Accordingly, IA/972(AHM)2022 stands disposed of.

-SD-

SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)